

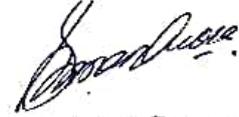
**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1375 of 2024**

IN THE MATTER:

News item titled "Four Endangered Crocodile found dead in Rajasthan river experts wonder if pollution to blame" appearing in The Indian Express dated 06.12.2024.

Index

| S. No. | Particulars | Page No. |
|--------|--|----------|
| 1. | Reply on behalf of Central Pollution Control Board (CPCB), Respondent No. 6, in compliance to Hon'ble NGT Order dated 28.05.2025 in O.A. 1375 of 2024. | |
| 2. | Annexure-I A Copy of the Hon'ble NGT order dated 28.05.2025 in O.A. No. 1375 of 2024 | |
| 3. | Annexure-II A Copy of viscera reports. | |
| 4. | Annexure-III A Copy of letter dated 12.08.2025 issued by CPCB to Rajasthan Pollution Control Board. | |



**(Filed by Adv. Suman Arora)
On behalf of the Central Pollution Control Board**

Place: Delhi
Dated: 29.08.2025

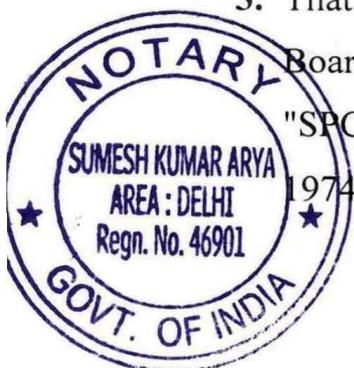
**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1375/2024**

IN THE MATTER:

News item titled "Four Endangered Crocodile found dead in Rajasthan river experts wonder if pollution to blame" appearing in The Indian Express dated 06.12.2024.

**REPLY ON BEHALF OF CENTRAL POLLUTION CONTROL BOARD
(CPCB)**

1. That the above-mentioned Original Application (hereinafter referred to as "OA") has been registered by the Hon'ble National Green Tribunal (hereinafter referred to as "NGT") in exercise of the *Suo-motu* powers on the basis a news item titled " four endangered crocodile found dead in Rajasthan river experts wonder if pollution to blame" appearing in the Indian Express dated 06.12.2024, highlighting the unfortunate deaths of four endangered crocodiles.
2. That the CPCB is constituted under Section 3 of The Water (Prevention & Control of Pollution), Act 1974 (hereinafter referred to as "Water Act"). It performs its functions under the Water Act, 1974, The Air (Prevention & Control of Pollution), Act 1981 (hereinafter referred to as "Air Act"), and under The Environment (Protection) Act, 1986.
3. That it is further submitted that the State Pollution Control Boards/Pollution Control Committees (hereinafter referred to as "SPCBs/PCCs") have been constituted in States/UTs under the Water Act, 1974 and the Air Act, 1981 to perform their functions and implement the



provisions of these Acts in respect of territories falling in their territorial Jurisdiction.

4. That vide order dated 19.12.2024 Hon'ble Tribunal (PB) was pleased to constitute a Joint Committee comprising Rajasthan State Pollution Control Board; Central Pollution Control Board; Chief Wildlife Warden, State of Rajasthan; and, a nominee of Wildlife Institute of India, Dehradun, State of Uttarakhand through its Director and directed the Joint committee to examine the matter, to find out factual correctness of the information and the reasons of death of crocodiles and submit a factual report.
5. That in compliance of the above said order dated 19.12.2024, CPCB being the nodal agency in the present matter submitted the Joint Committee Report on 24.02.2025 which also included analysis report of water samples collected during the visit. The same is on record vide Order dated 25.02.2025.
6. That the Hon'ble NGT vide its Order dated 28.05.2025 impleaded CPCB as a Respondent and directed the answering Respondent to furnish reply. Hence, the present reply is furnished accordingly in succeeding paragraphs. A copy of the Order dated 28.05.2025 is appended herewith as **Annexure I**.
7. It is respectfully submitted that at the time of submission of the Joint Committee Report, the viscera examination reports of the crocodiles were awaited. Subsequently, the viscera analysis reports have been received from the Regional Forensic Science Laboratory, Kota, and are now being submitted along with this reply. The summary of the viscera report is being reproduced as **“on chemical examination, portions of viscera gave negative tests for metallic poisons, cyanide, alkaloids, barbiturates,**

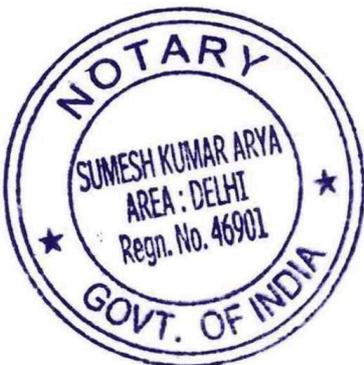


tranquillizers, phosphide and insecticides". Copies of the viscera reports are annexed as **Annexure-II (Colly)**.

8. It is further submitted that the report of Joint Committee highlights pollution due to raw sewage from areas of Kota city mixing into the Chandraloi River.
9. That a letter dated 12.08.2025 has been communicated to Rajasthan Pollution Control Board to take necessary actions w.r.t. the gaps in sewage generation vis a vis treatment in view of the observations of Joint Committee. A copy of the same is appended herewith as **Annexure –III**.
10. The answering respondent craves leave of this Hon'ble Tribunal for filing additional reply, if required, in future.
11. In light of the above submissions, it is respectfully submitted that the Answering Respondent i.e. the CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble Tribunal in the instant Original Application.

hogni

Nazimuddin
Scientist 'F'
Central Pollution Control Board



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1375/2024**

IN THE MATTER:

News item titled "Four Endangered Crocodile found dead in Rajasthan river experts wonder if pollution to blame" appearing in The Indian Express dated 06.12.2024.

AFFIDAVIT

I, Nazimuddin, working as Scientist 'F' in Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi, do hereby solemnly affirm, declare on oath and state as under:-

1. That I, the deponent herein is well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, competent to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit.
3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.



DEPONENT

नाज़िमउद्दीन / Nazimuddin
वैज्ञानिक 'एफ' / Scientist 'F'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest And Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

VERIFICATION

28 AUG 2025

Verified at New Delhi on this day of _____ 2025 that the contents of the above reply are correct and true on the basis of the records of the case as mentioned in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.

DEPONENT

नाज़िमउद्दीन / Nazimuddin
वैज्ञानिक 'एफ' / Scientist 'F'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest And Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

ATTESTED

NOTARY PUBLIC DELHI
GOVT. OF INDIA

28 AUG 2025



Item No. 14

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1375/2024

News Item titled "Four endangered crocodile found dead in Rajasthan river experts wonder if pollution to blame" appearing in the Indian Express dated 06.12.2024

Date of hearing: 28.05.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Appellant: Ms. Suman Arora, Adv. for CPCB
Respondents: Mr. Nishant Awana & Ms. Rebecca Mishra, Advs. for RSPCB (Through VC)

ORDER

1. This original application was registered *suo moto* on the basis of the media report disclosing the death of 50 crocodiles due to industrial waste pollution in Chandraloi River, Kota, Rajasthan.
2. The Tribunal vide order dated 19.12.2024 had constituted a joint committee which has submitted a report dated 24.02.2025. Thereafter, taking note of the report of the joint committee the Tribunal vide order dated 25.02.2025 had impleaded the concerned respondents.
3. The response only on behalf of Respondent No. 2, RSPCB has been received but the water sample analysis of the concerned areas where the death of crocodiles took place at Chandraloi River and Kansua Nala have not been disclosed.
4. Learned counsel for Respondent No. 2 submits that sample analysis report of the concerned spots will be filed within four weeks.

5. Having regard to the nature of the controversy, we also deem it proper to implead the CPCB as additional Respondent. The registry is directed to prepare an amended memo of parties. The CPCB is already represented and the counsel for the CPCB seeks four weeks' time to file the reply affidavit along with the report of the dead crocodiles.

6. One of the issues involved in the O.A. relates to the discharge of sewage from Kansua Nala flowing along the outer periphery of Kota. Vide order dated 25.02.2025, although the Commissioner, Municipal Corporation, Kota was impleaded as Respondent No. 1 and the said respondent has also been served, but is not represented. Hence, we direct the Commissioner, Municipal Corporation, Kota to appear virtually on the next date and assist the Tribunal.

7. List on 11.09.2025.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

May 28, 2025
O.A. No. 1375/2024
HB..



171
क्षेत्रीय निदेशालय (मध्य), भोपाल
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

Annexure- II



क्षे.नि.भो./एन.जी.टी. ओए-1375/2024/2244

दिनांक : 03 मार्च, 2025
०५

प्रति,

श्री नजीमउद्दीन
विभाग प्रमुख डब्ल्यू.क्यू.एम.-1
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
परिवेश भवन, पूर्वी अर्जुन नगर
दिल्ली - 110 032

विषय: स्टेट फॉरेंसिक लैब, कोटा से प्राप्त क्रोकोडाईल के विसरा की जांच रिपोर्ट संबंधी।
संदर्भ: माननीय एन.जी.टी. के प्रकरण क्रमांक: 1375/2024 (PB) के आदेश दिनांक
19/12/2024 के संदर्भ में संयुक्त समिति द्वारा किया गया निरीक्षण।

महोदय,

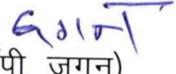
उपरोक्त विषयांतर्गत प्रकरण में माननीय एनजीटी द्वारा गठित समिति ने दिनांक 24/01/2025 को कोटा में क्रोकोडाईल की मृत्यु से संबंधित प्रकरण में निरीक्षण किया था। इस दौरान स्टेट फॉरेंसिक लैब, कोटा से भी सम्पर्क किया गया था जिन्हें क्रोकोडाईल के विसरा की जांच संबंधी कार्य उप वन संरक्षक कार्यालय, कोटा द्वारा सौंपा गया था, जिसकी परिक्षण रिपोर्ट दिनांक 25/02/2025 को जारी कर प्रदान की गई है।

स्टेट फॉरेंसिक लैब से प्राप्त विसरा रिपोर्ट का सारांश निम्न है:-

On chemical examination, portions of viscera gave negative tests for metallic poisons, cyanide, alkaloids, barbiturates, tranquillizers, phosphide and insecticides.

उपरोक्त परीक्षण रिपोर्ट माननीय एनजीटी के समक्ष उपरोक्त प्रकरण में अतिरिक्त दस्तावेज के रूप में प्रस्तुत किये जाने हेतु प्रेषित किया जा रहा है। प्रकरण में आगामी सुनवाई दिनांक 28/05/2025 को नियत है।

भवदीय,


(पी. जगन)
क्षेत्रीय निदेशक

संलग्नक: यथोपरि।

“राजभाषा हिन्दी में पत्र व्यवहार का स्वागत है”

पता: “परिवेश भवन”
पर्यावरण परिसर, ई-5, अरेरा कालोनी, भोपाल-462016
ईपीएबीएक्स : 0755-2775384/85/86
ई-मेल: cpcb.bhopal@gov.in

मुख्यालय:
परिवेश भवन
पूर्वी अर्जुन नगर, दिल्ली-110032
दूरभाष क्र : 011-43102030

वेबसाइट: www.cpcb.nic.in

“सिंगल यूज़ प्लास्टिक” का करें बहिष्कार

AC

कार्यालय उप वन संरक्षक, वन्य जीव कोटा (राज.)

जे.के.पेवेलियन, अन्तर्राष्ट्रीय स्टेडियम के सामने, नयापुरा, कोटा Phone No./ - 0744-2321263

Mail ID :- dcfwl.kota@rajasthan.gov.in- 2- dcfwl232@gmail.com

क्रमांक : एफ ()तकनीकी /उवसं/वजी/कोटा/2024-25/ 640

दिनांक 23/11/25

निमित्त, डॉ. राखी खन्ना,
अपर निदेशक
क्षेत्रीय फोरेंसिक विज्ञान प्रयोगशाला
फोरेंसिक हाउस, आर.एस.सी. मैदान,
रावतभाटा रोड कोटा-324009

विषय :-माननीय एनजीटी प्रिंसिपल बैंच, दिल्ली के प्र.क.-1375/2024 माननीय एनजीटी द्वारा
स्वतः संज्ञान में पारित आदेश दिनांक 19.12.2024 के अनुमोदनार्थ।

प्रसंग :- माननीय एनजीटी प्रिंसिपल बैंच, दिल्ली के प्र.क.-1375/2024 का आदेश दिनांक
19.12.2024

महोदय,

उपर्युक्त विषयान्तर्गत प्रासंगिक पत्र के क्रम में निवेदन है कि उप वन संरक्षक, कोटा का पत्र
क्रमांक 6091 दिनांक 05.12.2024 एवं 5969 दिनांक 02.12.2024 से कॉकोडाईल का विसरा भेजा गया था।
उससे संबंधित रिपोर्ट की कोर्ट में आवश्यकता है। उक्त प्रकरण में दिनांक 20.02.2025 तिथि नियत की गई
है, उससे पूर्व ही प्रकरण की तथ्यात्मक रिपोर्ट प्राथमिकता पर उपलब्ध कराने का कष्ट करें, जिससे नियत
तिथि पर प्रतिवेदन प्रस्तुत किया जा सके।

भवदीय,

(अनुराग कुमार भटनागर)
उप वन संरक्षक,
वन्य जीव, कोटा



REGIONAL FORENSIC SCIENCE LABORATORY, KOTA

R.A.C Ground, Rawat Bhata Road, Kota-324009

Tel: 0744-2401644, 2400644 EMail Id : rfsl.kota.fsl@rajasthan.gov.in

Sl No: RFSL(KOT)/2260/TOX/24

Date : 03/12/2024

Acknowledgement Receipt

| | | | |
|--------------------------|---|-----------------|------------|
| Reference | DISTRICT FOREST CONSERVATOR OFFICER , KOTA CITY | District/Place | KOTA CITY |
| Letter No. | 5969 | Dated | 02/12/2024 |
| Case /FIR/Marg No | Viscera of Crocodile | Dated | 01/12/2024 |
| Under Section | NIL | | |
| Police Station | . | Date of Receipt | 03/12/2024 |
| Name of Messenger | SUBASH MEENA | Belt No. | FORESTER |
| No of Received Packet(s) | 2 (1 AND 2) | | |

Vimlan
विमल कुमार

प्रयोगशाला सहायक (विष)
(Signature with name & seal)

Note: In all future correspondence, please quote complete description of acknowledgement receipt number and date otherwise reply will not be possible by this office.

Crocodile



REGIONAL FORENSIC SCIENCE LABORATORY, KOTA

R.A.C Ground, Rawat Bhata Road, Kota-324009

Tel. 0744-2401644, 2400644 EMail Id : rfsl.kota.fsl@rajasthan.gov.in

FORM - H

Fr 087

S. No. RFSL(KOT)/2260/TOXI *97024/159*

Dated : 25/02/2025

DISTRICT FOREST CONSERVATOR OFFICER , KOTA CITY

KOTA

KOTA

Pincode - 324001

219
25/02/25

Subject: -

Case no

Viscera of Crocodile

Dated: 01/12/2024

U/S

NIL

Police station

District: N I L

Reference: - Yours letter no. 5969 dated. 02/12/2024

Examination report & Exhibits with reference to above cited case are is being forwarded for handing-over and sending to you through special messenger as per following details

प्रीत कवर सहामुक्त वनपाल Range - Wildlife life

| SI. No. | PACKET MARKED | REMARKS |
|---------|---------------|---------|
| 1 | 1 and 2 | Sealed |

Enclosure.

Envelop:- (1) Sealed

Packets:- (2)

Chimawher
25/02/25
हिमांशु यदौर

(Signature of Receiver)

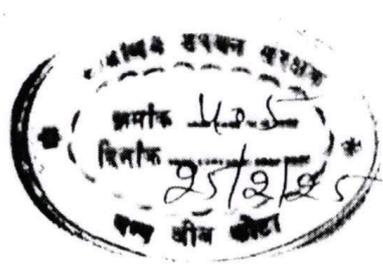
Regional Forensic Science Laboratory
Rajasthan, (Kota) 324009

Specimen Seal Impression



(Signature of Receiver)

O.G.E.S.





EXAMINATION REPORT

REGIONAL FORENSIC SCIENCE LABORATORY, KOTA

Report Admissible Under Section 329 BNSS

| | | | |
|--------------------|--|------------|------------|
| Report No. : | RFSL/Toxi/Exam/970/2024 | Date : | 24.2.2025 |
| Reference : | Deputy Conservator of Forests , Kota | | |
| Letter No : | 5969 | Date : | 02-12-2024 |
| FIR No. : | Viscera of Crocodile | Date : | 01-12-2024 |
| Under Section : | Nil | | |
| Police Station : | -- | District : | Kota City |
| RFSL Receipt No. : | 2260 | Date : | 03-12-2024 |
| Mode of Receipt : | Special Messenger Shri Subhash Meena, Forester | | |

DESCRIPTION OF PACKET(S) RECEIVED

The packet(s) two in numbers, marked as 1 and 2 was properly sealed and bearing seal impression which tallied with the specimen seal impression forwarded.

DESCRIPTION OF ARTICLES

Packet marked 1

1. Stomach and its contents.
2. Piece of small intestine.

**Portions of viscera taken
from Crocodile**

Packet marked 2

3. Piece of Liver.

RESULT OF EXAMINATION

On chemical examination, portions of viscera (1-3) from two packets marked 1 and 2 respectively gave negative tests for metallic poisons, cyanide, alkaloids, barbiturates, tranquillizers, phosphide and insecticides.



The exhibits are being returned separately in the containers along with the labels on it duty sealed with the seals

(Signature)
(DR. TARUN BAIRWA)

सहायक निदेशक (विष)
क्षेत्रीय विधि विज्ञान प्रयोगशाला
कोटा रेन्ज, कोटा

Note: In all future correspondence please quote the report number

R.A.C Ground, Rawat Bhata Road, Kota -324009 (Rajasthan)

Tel: 0744-2401644, 2400644 Email: rfsl.kota.fsl@rajasthan.gov.in



REGIONAL FORENSIC SCIENCE LABORATORY, KOTA

R.A.C Ground, Rawat Bhata Road, Kota-324009

Tel: 0744-2401644, 2400644 EMail Id : rfsl.kota.fsl@rajasthan.gov.in

Sl No: RFSL(KOT)/2307/TOX/24

Date : 06/12/2024

Acknowledgement Receipt

| | | | |
|--------------------------|--|-----------------|------------|
| Reference | DISTRICT FOREST CONSERVATOR OFFICER, KOTA CITY | District/Place | KOTA CITY |
| Letter No. | 6091 | Dated | 05/12/2024 |
| Case /FIR/Marg No | VISCERA OF CROCODILE | Dated | 03/12/2024 |
| Under Section | NIL | | |
| Police Station | | Date of Receipt | 06/12/2024 |
| Name of Messenger | SUBHASH MEENA | Belt No. | FORESTER |
| No of Received Packet(s) | 2, (1 AND 2) | | |

हिसांश राठौर

(Signature with name & seal)
कनिष्ठ प्रयोगशाला सहायक (विष)
क्षेत्रीय विधि विज्ञान प्रयोगशाला
कोटा (राज.)

Note: In all future correspondence, please quote complete description of acknowledgement receipt number and date otherwise reply will not be possible by this office.



6091

REGIONAL FORENSIC SCIENCE LABORATORY, KOTA

R.A.C Ground, Rawat Bhata Road, Kota-324009

Tel. 0744-2401644, 2400644 EMail Id : rfsi.kota.fsl@rajasthan.gov.in

FORM - H

S. No. RFSL(KOT)/2307/TOX/99.5 /24/158

Dated : 25/02/2025

DISTRICT FOREST CONSERVATOR OFFICER , KOTA CITY

KOTA

KOTA

Pincode - 324001

220
25/02/25

Subject: -

Case no VISCERA OF CROCODILE

Dated: 03/12/2024

U/S NIL

Police station .

District: NIL

Reference: - Yours letter no. 6091 dated. 05/12/2024

Examination report & Exhibits with reference to above cited case are being forwarded for handing-over and sending to you through special messenger as per following details

प्रेमकवर शहायक वनपाल कल्लिड life flying kota

| Sl. No. | PACKET MARKED | REMARKS |
|---------|---------------|---------|
| 1 | 1 and 2 | Sealed |

Enclosure.

Envelop:- (1) Sealed

Packets:- (2)

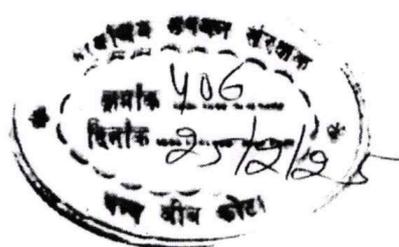
Signature
25/02/25
हिमाशु राठौर

कनिष्ठ प्रयोगशाला सहायक (विष)
(Signature with name & seal)
Regional Forensic Science Laboratory
Rajasthan, Kota - 324009

Specimen Seal Impression



(Signature of Receiver)
O.G.E.S.





EXAMINATION REPORT

REGIONAL FORENSIC SCIENCE LABORATORY, KOTA

Report Admissible Under Section 329 BNSS

| | | | |
|--------------------|---|------------|------------|
| Report No. : | RFSL/Toxi/Exam/995/2024 | Date : | 24.2.2025 |
| Reference : | Deputy Conservator of Forests, Kota | | |
| Letter No : | 6091 | Date : | 05-12-2024 |
| FIR No. : | Viscera of Crocodile | Date : | 03-12-2024 |
| Under Section : | Nil | | |
| Police Station : | - | District : | Kota |
| RFSL Receipt No. : | 2307 | Date : | 06-12-2024 |
| Mode of Receipt : | Special Messenger Shri Subhash Meena Forester | | |

DESCRIPTION OF PACKET(S) RECEIVED

The packet(s) two in numbers, marked as 1 and 2 was properly sealed and bearing seal impression which tallied with the specimen seal impression forwarded.

DESCRIPTION OF ARTICLES

Packet marked 2

1. Stomach and its contents.
2. Piece of small intestine.

Packet marked 1

3. Piece of Liver.
4. Piece of Spleen.
5. Piece of Kidney.
6. Piece of Heart.
7. Piece of Lung.

**Portions of viscera taken
from Crocodile**

RESULT OF EXAMINATION

On chemical examination, portions of viscera (1-7) from two packets marked 2 and 1 respectively gave negative tests for metallic poisons, cyanide, alkaloids, barbiturates, tranquillizers, phosphide and insecticides.



The remanent of the exhibits are being returned separately in the containers along with the labels on it duly sealed with the seals

(DR. TARUN BAIRWA)

सहायक निदेशक (विष)
क्षेत्रीय विधि विज्ञान प्रयोगशाला
कोटा रेन्ज, कोटा

Note: In all future correspondence please quote the report number

R.A.C Ground, Rawat Bhata Road, Kota -324009 (Rajasthan)

Tel: 0744-2401644, 2400644 Email: rfsl.kota.fsl@rajasthan.gov.in



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Annexure- III

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

Speed Post/ E-mail

F. No. A-14011/2025-WQM-I/232

Dated: 12.08.2025

To

The Member Secretary,
Rajasthan Pollution Control Board,
4, Jhalana Institutional Area
Jhalana Doongri, Jaipur (Rajasthan) 302004
member-secretary@rpcb.nic.in

Sub: OA No. 1375/2024; news item titled "Four endangered crocodile found dead in Rajasthan River experts wonder if pollution to blame." appearing in the Indian Express dated 06.12.2024.

Sir,

In compliance of Hon'ble NGT's earlier order dated 19.12.2024 in the matter of OA No. 1375/2024; news item titled "Four endangered crocodile found dead in Rajasthan River experts wonder if pollution to blame." appearing in the Indian Express dated 06.12.2024, wherein, CPCB has been impleaded as additional respondent.

A joint committee was constituted comprising the officials of Rajasthan State Pollution Control Board, Central Pollution Control Board; Chief Wildlife Warden, State of Rajasthan; and, a nominee of Wildlife Institute of India, Dehradun, State of Uttarakhand through its Director. The Joint Committee has visited the site and report of the Joint Committee has been filed by CPCB before the Hon'ble NGT on 24.02.2025 (**Annexure-I**). The report highlights organic pollution due to raw sewage from areas of Kota city mixing into the Chandraloi River.

It is requested to take the necessary actions w.r.t. the gaps in sewage generation-treatment in view of the observations of joint committee and provide the action taken report to this office at the earliest.

Yours faithfully

(Nazimuddin)

Divisional Head, WQM-I

Encl.: As above

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट /Website: www.cpcb.nic.in